

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 24<sup>th</sup> July, 2020.

**No. LJ(B). 53/93/Pt/54**— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with effect from 21.07.2020 and until further orders:

<b>SI. No</b>	<b>Name of the officers</b>	<b>Designation</b>
1.	<b>Shri.Akbar Malang</b>	Horticulture Development Officer (Horticulture) Khliehriat Block.
2.	<b>Shri. Stanly Roy Mulieh</b>	Horticulture Development Officer (Horticulture) Khliehriat (HQR)
3.	<b>Shri. James Chyrmang</b>	Asst. Director Horticulture, Khliehriat (HQR)
4.	<b>Shri. D.B.Dkhar</b>	Asst. Director Horticulture, Khliehriat
5.	<b>Shri.B.Rynjah</b>	Child Development Project Officer

  
**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.


**Memo. No. LJ(B). 53/93/Pt/54-A**

**Dated Shillong the 24<sup>th</sup> July, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJHD/GEN-7/COVID-19/2020/Pt.II/Vol.I/211 Dtd. 21<sup>st</sup> July 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

  
Under Secretary to the Government of Meghalaya,  
Law (B) Department.